

# HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Jammu)

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## ORDER

No.:- 136

Dated:- 03.05.2017

The following Civil Judges (Jr. Division) are hereby nominated to attend the North Zone Regional Conference for "Enhancing the Excellence of Judicial Institutions : Challenges and Opportunities" scheduled to be held on 13<sup>th</sup> and 14<sup>th</sup> May, 2017 at Srinagar:-

S. No.	Name of the Judicial Officer	Place of posting
1.	Mr. Adnan Syed	Sub Registrar, Jammu.
2.	Ms. Pooja Raina	Munsiff, Akhnoor.
3.	Mr. Parveen Pandoh	District Judicial Mobile Magistrate (T), Udampur.
4.	Mr. Naveen Jamwal	Munsiff, Mahore.
5.	Ms. Swati Gupta	Munsiff/Addl. Spl. Mobile Magistrate (13 <sup>th</sup> F.C.), Samba.
6.	Ms. Preet Simran Kour	Munsiff, Kathua.
7.	Mr. Brij Raj Singh	Munsiff, Kalakote.
8.	Mr. Ajay Kumar	Munsiff/Addl. Spl. Mobile Magistrate (13 <sup>th</sup> F.C.), Ramban.
9.	Mr. Shafiq Ahmed Malik	Munsiff, Thathri.
10.	Mr. Wajahat Hussain	District Mobile Magistrate, Poonch.
11.	Ms. Tabasum Qadir Parray	Ist Addl. Munsiff, Srinagar.
12.	Ms. Nusrat Ali	3 <sup>rd</sup> Addl. Munsiff, Srinagar.
13.	Ms. Lubna Sultan	Munsiff, Magam.
14.	Ms. Rafia Hasan	Munsiff, Dooru.
15.	Mr. Fayaz Ahmed Qureshi	Munsiff, Baramulla.
16.	Mr. Umesh Sharma	Munsiff/Addl. Spl. Mobile Magistrate (13 <sup>th</sup> F.C.), Shopian.
17.	Mr. Sunil Kumar	Munsiff, Qazigund.
18.	Mr. Tsewang Phuntsog	Munsiff, Sanku.
19.	Mr. Noor Mohd. Mir	Munsiff, Gurez.
20.	Mr. Mir Wajahat	Munsiff, Tral.

By Order.

( Sanjay Dhar )

I/c Registrar General

No. 40528-47/GS.

dt. 03.05.2017

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu,
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_

...with the request to place the same before His Lordships for kind perusal and information.

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3. Registrar, National Judicial Academy India, Bhopal,
4. Registrar Vigilance, High Court of J&K, Jammu,
5. Director, J&K State Judicial Academy, Srinagar,  
...for information.
6. All Pr. District & Sessions Judge, for information and with the request to inform the nominated officers.
7. Incharge NIC for uploading the same on official website of the High Court of J&K.
8. Office file.

  
I/C Registrar General